

**Annexure – 8**

Name of the corporate debtor: **Indira Priyadarshini Hydro Power Private Limited** ; Date of commencement of CIRP: **12/12/2019**; List of creditors as on: **13/11/2020**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

S.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Andritz Hydro Private Limited	U04010MP1996PTC011430	27-12-2019	10,74,22,703	2,76,90,864	Operational Debt	Nil	Nil	No	Nil	Nil	Nil	7,97,31,839	0	Amount Payable as per books of accounts of Corporate Debtor has been admitted, balance portion of claim which is not crystallised since it is disputed amount which would have crystallised only through arbitration process as per terms of the contract
<b>Total</b>				<b>10,74,22,703</b>	<b>2,76,90,864</b>								<b>7,97,31,839</b>		